

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :04-07-2023

| Date : 04.07.2023 | | | | | | | | | |
|-------------------|------------|---------------------|---------------------|-----------------------|----------|--------------------|-----------------------|-----------------|--------------|
| SL No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
| 1 | 66625/2023 | 04.07.2023 | CRLMC-1015/2023 | S.R. PANI | C.O. | COURT NO. 8 | Order Dtd. 2023-07-28 | CRIMINAL MISC | (Seat No-4) |
| 2 | 66626/2023 | 04.07.2023 | CRLMC-292/2023 | R.R.NAYAK | C.O. | COURT NO. 8 | Order Dtd. 2023-08-14 | CRIMINAL MISC | (Seat No-5) |
| 3 | 66627/2023 | 04.07.2023 | WP (C) - 35875/2021 | S K NAYAK | C.O. | COURT NO. 9 | Order Dtd. 2023-07-03 | WRIT BRANCH-8 | (Seat No-39) |
| 4 | 66628/2023 | 04.07.2023 | CONTC-3472/2023 | PRAVAT CHANDRA BEHERA | C.O. | COURT NO. 9 | Order Dtd. 2023-06-28 | CONTEMPT | (Seat No-3) |
| 5 | 66629/2023 | 04.07.2023 | WP (C) - 20386/2023 | M R SAHOO | C.O. | COURT NO. 9 | Order Dtd. 2023-07-03 | WRIT BRANCH-1 | (Seat No-31) |
| 6 | 66630/2023 | 04.07.2023 | WP (C) - 19411/2023 | DILLIP SAMAL | C.O. | COURT NO. 9 | Order Dtd. 2023-07-03 | WRIT BRANCH-4 | (Seat No-37) |
| 7 | 66631/2023 | 04.07.2023 | WP (C) - 20295/2023 | SESHADEV BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-8 | (Seat No-41) |
| 8 | 66632/2023 | 04.07.2023 | WP (C) - 20078/2023 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-6 | (Seat No-35) |
| 9 | 66633/2023 | 04.07.2023 | WP (C) - 19434/2023 | DILLIP SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-4 | (Seat No-37) |

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| 10 | 66634/2 023 | 04.07.20 23 | WP (C) - 17948/2 023 | RAMA KRISHNA BISOI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 3 | (Se at No- 12) |
| 11 | 66635/2 023 | 04.07.20 23 | WP (C) - 19436/2 023 | DILLIP SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 4 | (Se at No- 37) |
| 12 | 66636/2 023 | 04.07.20 23 | WP (C) - 15333/2 023 | P K MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 4 | (Se at No- 37) |
| 13 | 66637/2 023 | 04.07.20 23 | WP (C) - 19296/2 023 | J. PARDHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 2 | (Se at No- 7) |
| 14 | 66638/2 023 | 04.07.20 23 | WP (C) - 20089/2 023 | J PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 6 | (Se at No- 35) |
| 15 | 66639/2 023 | 04.07.20 23 | WP (C) - 20376/2 023 | B.K.SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH- 1 | (Se at No- 31) |
| 16 | 66640/2 023 | 04.07.20 23 | WP (C) - 20252/2 023 | S K BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 8 | (Se at No- 41) |
| 17 | 66641/2 023 | 04.07.20 23 | WP (C) - 19673/2 023 | S.K. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 7 | (Se at No- 15) |
| 18 | 66642/2 023 | 04.07.20 23 | WP (C) - 20294/2 023 | ARUN KU.JATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 8 | (Se at No- 41) |
| 19 | 66643/2 023 | 04.07.20 23 | WP (C) - 19386/2 023 | H.K.MOHAN TA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 3 | (Se at No- 33) |
| 20 | 66644/2 023 | 04.07.20 23 | WP (C) - 20094/2 023 | M R BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 6 | (Se at No- 35) |
| 21 | 66645/2 023 | 04.07.20 23 | WP (C) - 20172/2 023 | S K SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 7 | (Se at No- 18) |
| 22 | 66646/2 023 | 04.07.20 23 | WP (C) - 19587/2 023 | S. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 5 | (Se at No- |

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| | | | | | | | | | 21) |
| 23 | 66647/2 023 | 04.07.20 23 | WP (C) - 9784/20 22 | B K PARDHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 8 | (Se at No- 43) |
| 24 | 66648/2 023 | 04.07.20 23 | WP (C) - 19583/2 023 | P.K. MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-06-28 | WRIT BRANCH- 5 | (Se at No- 21) |
| 25 | 66649/2 023 | 04.07.20 23 | WP (C) - 19674/2 023 | J.C.BARAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 7 | (Se at No- 15) |
| 26 | 66650/2 023 | 04.07.20 23 | WP (C) - 17742/2 023 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 1 | (Se at No- 2) |
| 27 | 66651/2 023 | 04.07.20 23 | WP (C) - 19655/2 023 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 7 | (Se at No- 15) |
| 28 | 66652/2 023 | 04.07.20 23 | WP (C) - 19778/2 023 | B.P. PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH- 1 | (Se at No- 30) |
| 29 | 66653/2 023 | 04.07.20 23 | WP (C) - 19538/2 023 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 5 | (Se at No- 21) |
| 30 | 66654/2 023 | 04.07.20 23 | WP (C) - 19621/2 023 | RABI NARAYAN BEHERA | C.O. | COURT NO. 6 | Order Dtd. 9999-12-31 | WRIT BRANCH- 7 | (Se at No- 15) |
| 31 | 66655/2 023 | 04.07.20 23 | WP (C) - 19548/2 023 | P K PATRI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 5 | (Se at No- 21) |
| 32 | 66656/2 023 | 04.07.20 23 | WP (C) - 19516/2 023 | S.K. PARDHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 5 | (Se at No- 21) |
| 33 | 66657/2 023 | 04.07.20 23 | WP (C) - 19440/2 023 | DILIP SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH- 4 | (Se at No- 37) |
| 34 | 66658/2 023 | 04.07.20 23 | WP (C) - 8935/20 23 | C K ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 116) |

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| 35 | 66659/2023 | 04.07.2023 | WP (C) - 19699/2023 | C.R.NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-7 | (Se at No-15) |
| 36 | 66660/2023 | 04.07.2023 | WP (C) - 20110/2023 | PARSURAM PARIJA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-113) |
| 37 | 66661/2023 | 04.07.2023 | WP (C) - 24046/2022 | KAMALAKANTA NATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-107) |
| 38 | 66662/2023 | 04.07.2023 | WP (C) - 20110/2023 | M.N. MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-113) |
| 39 | 66663/2023 | 04.07.2023 | WP (C) - 19347/2023 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-105) |
| 40 | 66664/2023 | 04.07.2023 | WP (C) - 19652/2023 | B.P. TANGA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-7 | (Se at No-15) |
| 41 | 66665/2023 | 04.07.2023 | WP (C) - 19014/2023 | P K LENKA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-102) |
| 42 | 66666/2023 | 04.07.2023 | WP (C) - 16934/2023 | J.P. KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-104) |
| 43 | 66667/2023 | 04.07.2023 | WP (C) - 19353/2023 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-105) |
| 44 | 66668/2023 | 04.07.2023 | WP (C) - 19349/2023 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-105) |

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| 45 | 66669/2 023 | 04.07.20 23 | WP (C) - 19357/2 023 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 1) | (Se at No- 105) |
| 46 | 66670/2 023 | 04.07.20 23 | WP (C) - 18226/2 023 | M.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 117) |
| 47 | 66671/2 023 | 04.07.20 23 | WP (C) - 14750/2 023 | RAMA KRISHNA BISOI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 1) | (Se at No- 105) |
| 48 | 66672/2 023 | 04.07.20 23 | WP (C) - 18482/2 023 | PRADEEP KUMAR DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 119) |
| 49 | 66673/2 023 | 04.07.20 23 | WP (C) - 18770/2 023 | DEBENDRA SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 122) |
| 50 | 66674/2 023 | 04.07.20 23 | CRLMC- 2664/20 23 | PRADEEP KUMAR DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at No- 6) |
| 51 | 66675/2 023 | 04.07.20 23 | CRLMC- 2653/20 23 | A.K.BEHER A | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at No- 6) |
| 52 | 66676/2 023 | 04.07.20 23 | CONTC- 1927/20 08 | P K MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | | (Se at No- 6) |
| 53 | 66677/2 023 | 04.07.20 23 | CRLMC- 2609/20 23 | S.K. TRIPATHY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at No- 6) |
| 54 | 66678/2 023 | 04.07.20 23 | CONTC- 572/201 8 | M. R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No- |

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| 55 | 66679/2023 | 04.07.2023 | CRLMC-2656/2023 | N. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 56 | 66680/2023 | 04.07.2023 | CRLMC-2652/2023 | A.K.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 57 | 66681/2023 | 04.07.2023 | CONTC-573/2018 | M R ROUSTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CONTEMPT | (Seat No-2) |
| 58 | 66682/2023 | 04.07.2023 | CRLMC-2633/2023 | SAROJ KUMAR DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 59 | 66683/2023 | 04.07.2023 | CONTC-574/2018 | M R ROUSTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CONTEMPT | (Seat No-2) |
| 60 | 66684/2023 | 04.07.2023 | CRLMC-2655/2023 | M. PAGAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 61 | 66686/2023 | 04.07.2023 | CONTC-575/2018 | M R ROUSTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CONTEMPT | (Seat No-2) |
| 62 | 66687/2023 | 04.07.2023 | CRLMC-2610/2023 | R.C. MOHARANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 63 | 66688/2023 | 04.07.2023 | CRLMC-2137/2023 | S.NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 64 | 66690/2023 | 04.07.2023 | CONTC-576/2018 | M R ROUSTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CONTEMPT | (Seat No-2) |
| 65 | 66691/2023 | 04.07.2023 | CRLMC-1773/2023 | H.K.MOHANTA | C.O. | COURT NO. 11 | Order Dtd. 2023-08-14 | CRIMINAL MISC | (Seat No-3) |
| 66 | 66692/2023 | 04.07.2023 | CONTC-577/2018 | M R ROUSTRAY | C.O. | COURT NO. 11 | Order Dtd. 2023-07-03 | CONTEMPT | (Seat No-2) |
| 67 | 66693/2023 | 04.07.2023 | CRLMC-1249/2023 | SAPAN KUMAR PAL | C.O. | COURT NO. 11 | Order Dtd. 2023-05-09 | CRIMINAL MISC | (Seat No-2) |

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| | | | 23 | | | | | | No-1) |
| 68 | 66694/2023 | 04.07.2023 | CONTC-578/2018 | M R ROUSTRAY | C.O. | COURT NO. 11 | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No-2) |
| 69 | 66695/2023 | 04.07.2023 | CRLMC-1253/2023 | SAPAN KUMAR PAL | C.O. | COURT NO. 11 | Order Dtd. 2023-05-10 | CRIMINAL MISC | (Se at No-1) |
| 70 | 66696/2023 | 04.07.2023 | CONTC-579/2018 | M R ROUSTRAY | C.O. | COURT NO. 11 | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No-2) |
| 71 | 66697/2023 | 04.07.2023 | CRLMC-2548/2023 | MR. SOURA CHANDRA MOHAPATRA YUVRAJ PAREKH | C.O. | COURT NO. 11 | Order Dtd. 9999-12-31 | CRIMINAL MISC | (Se at No-4) |
| 72 | 66698/2023 | 04.07.2023 | CRLMC-2238/2023 | M.K. PANI | C.O. | COURT NO. 11 | Order Dtd. 2023-06-30 | CRIMINAL MISC | (Se at No-3) |
| 73 | 66699/2023 | 04.07.2023 | WP (C) - 18231/2023 | M.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVISION BENCH-3) | (Se at No-117) |
| 74 | 66700/2023 | 04.07.2023 | CONTC-518/2018 | M R ROUSTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No-2) |
| 75 | 66701/2023 | 04.07.2023 | WP (C) - 14414/2023 | A.K.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-102) |
| 76 | 66702/2023 | 04.07.2023 | WA-1640/2022 | PITABAS NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-27 | WRIT APPEAL | (Se at No-5) |
| 77 | 66703/2023 | 04.07.2023 | WP (C) - 17070/2023 | S.K. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-105) |
| 78 | 66705/2023 | 04.07.2023 | WP (C) - 2815/2022 | B K PARDHI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-1) |

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| | | | | | | | | ON BENCH- 1) | 104) |
| 79 | 66706/2 023 | 04.07.20 23 | WP (C) - 17094/2 023 | P.K.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVISI ON BENCH- 1) | (Se at No- 105) |
| 80 | 66707/2 023 | 04.07.20 23 | WP (C) - 16926/2 023 | ACHYUTANA NDA PATTANAIAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 1) | (Se at No- 104) |
| 81 | 66708/2 023 | 04.07.20 23 | WA- 656/202 3 | J K TRIPATHY | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | WRIT APPEAL | (Se at No- 3) |
| 82 | 66710/2 023 | 04.07.20 23 | WP (C) - 18151/2 023 | T.K.NAYAK | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 116) |
| 83 | 66711/2 023 | 04.07.20 23 | WP (C) - 19935/2 023 | SANJAYA KESHARI MOHAPATRA | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 111) |
| 84 | 66713/2 023 | 04.07.20 23 | CONTC- 3698/20 23 | J.P. KAR | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No- 5) |
| 85 | 66714/2 023 | 04.07.20 23 | CONTC- 3844/20 23 | P.K. SAHOO | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No- 1) |
| 86 | 66716/2 023 | 04.07.20 23 | WP (C) - 19001/2 023 | P.K.JENA | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISI ON BENCH- 1) | (Se at No- 102) |
| 87 | 66719/2 023 | 04.07.20 23 | CRLA- 647/202 3 | DINESH KUMAR MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINA L APPEAL | (Se at No- 9) |
| 88 | 66720/2 023 | 04.07.20 23 | CRLA- 703/202 3 | A.K.NAYAK | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINA L APPEAL | (Se at No- |

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| 89 | 66721/2023 | 04.07.2023 | CRLA-702/2023 | A.K.NAYAK | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 90 | 66722/2023 | 04.07.2023 | CRLA-701/2023 | A.K.NAYAK | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 91 | 66723/2023 | 04.07.2023 | CRLA-461/2023 | R. RAJGURU | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 92 | 66724/2023 | 04.07.2023 | CRLA-527/2023 | M.R.BARIK | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 93 | 66725/2023 | 04.07.2023 | ABLAPL-5567/2023 | PRADEEP KUMAR DAS | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 94 | 66726/2023 | 04.07.2023 | ABLAPL-5567/2023 | H.K.MOHAN TA | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 95 | 66727/2023 | 04.07.2023 | ABLAPL-5568/2023 | D.K. NAIK | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 96 | 66728/2023 | 04.07.2023 | ABLAPL-5570/2023 | BALARAM SINGH | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 97 | 66729/2023 | 04.07.2023 | ABLAPL-5572/2023 | T.R. DAS | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 98 | 66730/2023 | 04.07.2023 | ABLAPL-5574/2023 | R.K.BARIK | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 99 | 66731/2023 | 04.07.2023 | ABLAPL-5575/2023 | J.P. KAR | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 100 | 66732/2023 | 04.07.2023 | ABLAPL-5576/2023 | T.R DAS | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 101 | 66733/2023 | 04.07.2023 | ABLAPL-5577/2023 | R.K.BARIK | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |

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| | | | 23 | | | | | AL MISC-2) | No- 11) |
| 10 2 | 66734/2 023 | 04.07.20 23 | ABLAPL- 5586/20 23 | BIKASH KUMAR KUND | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 10 3 | 66735/2 023 | 04.07.20 23 | ABLAPL- 5581/20 23 | PRAKASH KUMAR KUND | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 10 4 | 66736/2 023 | 04.07.20 23 | ABLAPL- 5584/20 23 | D.K.JENA | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 10 5 | 66737/2 023 | 04.07.20 23 | ABLAPL- 5585/20 23 | J.P. KAR | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 10 6 | 66738/2 023 | 04.07.20 23 | ABLAPL- 5025/20 23 | P.K.MOHAN TY | C.O. | COURT NO. 5 | Order Dtd. 2023-06-28 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 8) |
| 10 7 | 66739/2 023 | 04.07.20 23 | ABLAPL- 4540/20 23 | S.K. TRIPATHY | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 12) |
| 10 8 | 66740/2 023 | 04.07.20 23 | ABLAPL- 4374/20 23 | S.MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-06-27 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 10 9 | 66741/2 023 | 04.07.20 23 | ABLAPL- 4112/20 23 | S.BARIK | C.O. | COURT NO. 5 | Order Dtd. 2023-06-30 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 9) |
| 11 0 | 66742/2 023 | 04.07.20 23 | ABLAPL- 4107/20 23 | S.BARIK | C.O. | COURT NO. 5 | Order Dtd. 2023-06-30 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 9) |
| 11 1 | 66743/2 023 | 04.07.20 23 | ABLAPL- 4105/20 23 | S.BARIK | C.O. | COURT NO. 5 | Order Dtd. 2023-06-30 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 9) |
| 11 2 | 66744/2 023 | 04.07.20 23 | ABLAPL- 3934/20 23 | J.J. PARIDA | C.O. | COURT NO. 5 | Order Dtd. 2023-06-30 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 8) |
| 11 3 | 66745/2 023 | 04.07.20 23 | BLAPL- 6657/20 23 | NIRANJAN SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 8) |
| 11 | 66746/2 | 04.07.20 | WP (C) - | B K PANDA | C.O. | COURT | | WRIT | (Se |

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| 4 | 023 | 23 | 20378/2 023 | | | NO. 5 | | BRANCH- 1 | at No- 31) |
| 11 5 | 66747/2 023 | 04.07.20 23 | WP (C) - 25239/2 017 | MRUTYUNJA YA MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | WRIT BRANCH- 3 | (Se at No- 11) |
| 11 6 | 66748/2 023 | 04.07.20 23 | WP (C) - 14428/2 023 | ARUN KU.JATI | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | WRIT BRANCH- 7 | (Se at No- 5) |
| 11 7 | 66749/2 023 | 04.07.20 23 | WP (C) - 16342/2 023 | BIJAYA KUMAR ROUTRAY | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | WRIT BRANCH- 1 | (Se at No- 31) |
| 11 8 | 66750/2 023 | 04.07.20 23 | WP (C) - 19714/2 023 | BHARAT BEHERA | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | WRIT BRANCH- 1 | (Se at No- 30) |
| 11 9 | 66752/2 023 | 04.07.20 23 | WP (C) - 17323/2 023 | JYOTI PRAKASH KAR | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | WRIT BRANCH- 5 | (Se at No- 47) |
| 12 0 | 66754/2 023 | 04.07.20 23 | WP (C) - 20166/2 023 | M K PANI | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | WRIT BRANCH- 7 | (Se at No- 18) |
| 12 1 | 66758/2 023 | 04.07.20 23 | ABLAPL- 4351/20 23 | D.SWAIN | C.O. | COURT NO. 5 | Order Dtd. 2023-06-28 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 12 2 | 66759/2 023 | 04.07.20 23 | ABLAPL- 3838/20 23 | M.B. SMRUTI RANJAN | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 12 3 | 66760/2 023 | 04.07.20 23 | ABLAPL- 3820/20 23 | SATYABRAT A SENAPATI | C.O. | COURT NO. 5 | Order Dtd. 2023-06-30 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 12 4 | 66761/2 023 | 04.07.20 23 | ABLAPL- 3653/20 23 | A.SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 1) |
| 12 5 | 66762/2 023 | 04.07.20 23 | ABLAPL- 2814/20 23 | BICHITRA NARAYANA SATAPATHY | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 3) |
| 12 6 | 66763/2 023 | 04.07.20 23 | ABLAPL- 2814/20 23 | K.P.BEHER A | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 3) |

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| 127 | 66764/2023 | 04.07.2023 | ABLAPL-2686/2023 | SAROJ RANJAN SUBUDHI | C.O. | COURT NO. 5 | Order Dtd. 2023-06-30 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 128 | 66765/2023 | 04.07.2023 | ABLAPL-2490/2023 | M.R. SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-1) |
| 129 | 66766/2023 | 04.07.2023 | CRLA-651/2023 | H. SUNDARA | C.O. | COURT NO. 5 | Order Dtd. 9999-12-31 | CRIMINAL APPEAL | (Seat No-9) |
| 130 | 66768/2023 | 04.07.2023 | CRLMC-2660/2023 | P.K.ROUTRAY | C.O. | COURT NO. 11 | Order Dtd. 2023-07-24 | CRIMINAL MISC | (Seat No-6) |
| 131 | 66769/2023 | 04.07.2023 | CRLMC-2657/2023 | N. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 132 | 66770/2023 | 04.07.2023 | RVWPET-103/2023 | M.K. PATI | C.O. | COURT NO. 11 | Order Dtd. 2023-07-03 | CIVIL REVISION | (Seat No-1) |
| 133 | 66771/2023 | 04.07.2023 | RVWPET-104/2023 | M.K. PATI | C.O. | COURT NO. 11 | Order Dtd. 2023-07-03 | CIVIL REVISION | (Seat No-1) |
| 134 | 66772/2023 | 04.07.2023 | RVWPET-105/2023 | M.K. PATI | C.O. | COURT NO. 11 | Order Dtd. 2023-07-03 | CIVIL REVISION | (Seat No-1) |
| 135 | 66773/2023 | 04.07.2023 | CONTC-1965/2022 | T.K. DAS | C.O. | COURT NO. 4 | Order Dtd. 2023-07-24 | CONTEMPT | (Seat No-3) |
| 136 | 66774/2023 | 04.07.2023 | WP (C) - 3149/2017 | M.M. PANDA | C.O. | COURT NO. 4 | Order Dtd. 2023-07-03 | WRIT BRANCH-6 | (Seat No-25) |
| 137 | 66775/2023 | 04.07.2023 | WP (C) - 3149/2017 | G.C. JENA | C.O. | COURT NO. 4 | Order Dtd. 2023-07-03 | WRIT BRANCH-6 | (Seat No-25) |
| 138 | 66776/2023 | 04.07.2023 | WP (C) - 15017/2023 | M.BARAL | C.O. | COURT NO. 4 | Order Dtd. 2023-07-03 | WRIT BRANCH-8 | (Seat No-39) |
| 139 | 66777/2023 | 04.07.2023 | WP (C) - 7792/2019 | B.K. LENKA | C.O. | COURT NO. 4 | Order Dtd. 2023-07-03 | WRIT BRANCH-3 | (Seat No-) |

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| 140 | 66778/2023 | 04.07.2023 | WP (C) - 20193/2023 | B.K. DAS | C.O. | COURT NO. 4 | Order Dtd. 2023-07-21 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 141 | 66779/2023 | 04.07.2023 | CONTC-3924/2023 | RABI NARAYAN BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | CONTEMP T | (Seat No-2) |
| 142 | 66780/2023 | 04.07.2023 | WP (C) - 34150/2021 | S P SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 143 | 66781/2023 | 04.07.2023 | WP (C) - 17272/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-21 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 144 | 66782/2023 | 04.07.2023 | WP (C) - 17269/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-21 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 145 | 66783/2023 | 04.07.2023 | WP (C) - 17266/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-21 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 146 | 66784/2023 | 04.07.2023 | WP (C) - 17264/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-21 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 147 | 66785/2023 | 04.07.2023 | WP (C) - 17260/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-21 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 148 | 66786/2023 | 04.07.2023 | WP (C) - 17258/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-21 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |

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| 149 | 66787/2023 | 04.07.2023 | WP (C) - 17254/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-21 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 150 | 66788/2023 | 04.07.2023 | WP (C) - 12118/2023 | A DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 151 | 66789/2023 | 04.07.2023 | WP (C) - 20377/2023 | BIJAY KU. DALAI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 152 | 66793/2023 | 04.07.2023 | WP (C) - 18298/2023 | M NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 153 | 66795/2023 | 04.07.2023 | WP (C) - 19627/2023 | S S BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 154 | 66796/2023 | 04.07.2023 | WP (C) - 19626/2023 | S S BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 155 | 66797/2023 | 04.07.2023 | BLAPL-6064/2023 | A.K.NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 156 | 66798/2023 | 04.07.2023 | BLAPL-6438/2023 | M.R.BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-9) |
| 157 | 66799/2023 | 04.07.2023 | WP (C) - 19619/2023 | S S BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 158 | 66800/2023 | 04.07.2023 | BLAPL-4646/2023 | R.K.BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL) | (Seat No-) |

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| 159 | 66801/2023 | 04.07.2023 | BLAPL-4512/2023 | A.K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-7) |
| 160 | 66802/2023 | 04.07.2023 | BLAPL-4913/2023 | B.N. SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 161 | 66803/2023 | 04.07.2023 | BLAPL-3831/2023 | S.P. DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 162 | 66804/2023 | 04.07.2023 | WP (C) - 19618/2023 | S S BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 163 | 66806/2023 | 04.07.2023 | WP (C) - 23009/2016 | P C CHHINCHANI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 164 | 66807/2023 | 04.07.2023 | BLAPL-3844/2023 | S.K.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 165 | 66809/2023 | 04.07.2023 | WP (C) - 16492/2014 | MANASI DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-109) |
| 166 | 66810/2023 | 04.07.2023 | TRP (C) - 472/2022 | J.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-30 | M.J.C. | (Seat No-6) |
| 167 | 66811/2023 | 04.07.2023 | BLAPL-2738/2023 | B.B. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-12) |
| 168 | 66814/2023 | 04.07.2023 | BLAPL-3592/2023 | G. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-10) |
| 169 | 66815/2023 | 04.07.2023 | BLAPL-5558/2023 | G. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 9999-12-31 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |

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| 170 | 66817/2023 | 04.07.2023 | BLAPL-5556/2023 | G. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 9999-12-31 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 171 | 66818/2023 | 04.07.2023 | CONTC-3389/2023 | M/S. MANS PATI | C.O. | COURT NO. 3 | Order Dtd. 2023-06-28 | CONTEMP | (Se at No-2) |
| 172 | 66819/2023 | 04.07.2023 | WP (C) - 20207/2023 | SUMANTA DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-07-04 | WRIT BRANCH-8 | (Se at No-41) |
| 173 | 66820/2023 | 04.07.2023 | WP (C) - 18122/2023 | SUMANTA DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-07-03 | WRIT BRANCH-5 | (Se at No-23) |
| 174 | 66827/2023 | 04.07.2023 | BLAPL-2728/2023 | G. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Se at No-12) |
| 175 | 66829/2023 | 04.07.2023 | BLAPL-2840/2023 | H.K. PATRA | C.O. | COURT NO. 3 | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-4) |
| 176 | 66831/2023 | 04.07.2023 | BLAPL-3348/2023 | S.R. PANI | C.O. | COURT NO. 3 | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Se at No-7) |
| 177 | 66833/2023 | 04.07.2023 | WP (C) - 19586/2023 | SUMANTA DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-07-03 | WRIT BRANCH-5 | (Se at No-21) |
| 178 | 66835/2023 | 04.07.2023 | WP (C) - 20001/2023 | BIKRAM SAMAL | C.O. | COURT NO. 3 | Order Dtd. 2023-07-03 | WRIT BRANCH-6 | (Se at No-35) |
| 179 | 66836/2023 | 04.07.2023 | WP (C) - 18856/2023 | RANJIT SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-6 | (Se at No-16) |
| 180 | 66838/2023 | 04.07.2023 | WP (C) - 18857/2023 | RANJIT SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-6 | (Se at No-16) |
| 181 | 66839/2023 | 04.07.2023 | WPC (OA) - 2996/2018 | MR.H.K.MALLIK, MR. P.MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-06-28 | OA Branch | (Se at No-1) |
| 182 | 66840/2023 | 04.07.2023 | WP (C) - 19997/2023 | SARADA NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-3 | (Se at No-) |

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| 183 | 66842/2023 | 04.07.2023 | WPC (OA) - 1759/2019 | D.BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-06-30 | OA Branch | (Se at No-1) |
| 184 | 66843/2023 | 04.07.2023 | WP (C) - 19998/2023 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-3 | (Se at No-14) |
| 185 | 66845/2023 | 04.07.2023 | WP (C) - 19912/2023 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-3 | (Se at No-14) |
| 186 | 66847/2023 | 04.07.2023 | WP (C) - 20000/2023 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-3 | (Se at No-14) |
| 187 | 66850/2023 | 04.07.2023 | WP (C) - 19914/2023 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-3 | (Se at No-14) |
| 188 | 66851/2023 | 04.07.2023 | WPC (OA) - 1666/2019 | BIKRAM SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-06-30 | OA Branch | (Se at No-1) |
| 189 | 66852/2023 | 04.07.2023 | WP (C) - 19877/2023 | P K MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-2 | (Se at No-8) |
| 190 | 66853/2023 | 04.07.2023 | WP (C) - 1966/2020 | M/S.ANIL KUMAR DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-07-03 | WRIT BRANCH-4 | (Se at No-38) |
| 191 | 66855/2023 | 04.07.2023 | WP (C) - 19663/2023 | S.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-08-11 | WRIT BRANCH-7 | (Se at No-15) |
| 192 | 66857/2023 | 04.07.2023 | WP (C) - 19896/2023 | A.K. JATI | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-2 | (Se at No-8) |
| 193 | 66858/2023 | 04.07.2023 | WP (C) - 19878/2023 | P K MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-2 | (Se at No-8) |
| 194 | 66860/2023 | 04.07.2023 | WP (C) - 19898/2023 | A.K. JATI | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-2 | (Se at No-8) |
| 195 | 66861/2023 | 04.07.2023 | WP (C) - 19765/2023 | PRASANJIT BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH- | (Se at |

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| | | | 023 | | | | | 1 | No-30) |
| 196 | 66862/2023 | 04.07.2023 | WP (C) - 19703/2023 | ARUN KU.JATI | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-1 | (Se at No-30) |
| 197 | 66864/2023 | 04.07.2023 | WP (C) - 19429/2023 | TAPAN SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-4 | (Se at No-37) |
| 198 | 66865/2023 | 04.07.2023 | WP (C) - 19292/2023 | J PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-2 | (Se at No-7) |
| 199 | 66866/2023 | 04.07.2023 | WP (C) - 19900/2023 | A.K. JATI | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-2 | (Se at No-8) |
| 200 | 66868/2023 | 04.07.2023 | WP (C) - 20028/2023 | P.K.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-6 | (Se at No-35) |
| 201 | 66870/2023 | 04.07.2023 | WP (C) - 20111/2023 | B. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-7 | (Se at No-18) |
| 202 | 66871/2023 | 04.07.2023 | WP (C) - 20113/2023 | B. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-7 | (Se at No-18) |
| 203 | 66873/2023 | 04.07.2023 | WP (C) - 20029/2023 | P.K.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-6 | (Se at No-35) |
| 204 | 66874/2023 | 04.07.2023 | WP (C) - 20253/2023 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Se at No-41) |
| 205 | 66878/2023 | 04.07.2023 | WP (C) - 2154/2023 | A.J. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023-06-30 | WRIT BRANCH-1 | (Se at No-1) |
| 206 | 66880/2023 | 04.07.2023 | WP (C) - 20258/2023 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Se at No-41) |
| 207 | 66883/2023 | 04.07.2023 | WP (C) - 20256/2023 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-8 | (Se at No-41) |
| 208 | 66885/2023 | 04.07.2023 | WP (C) - | S. DASH | C.O. | COURT | Order Dtd. | WRIT | (Se |

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| 8 | 023 | 23 | 9983/2023 | | | NO. 1 | 2023-07-12 | BRANCH-2 | at No-34) |
| 209 | 66887/2023 | 04.07.2023 | WP (C) - 20101/2023 | B. MOHANTY | C.O. | COURT NO. 1 | | WRIT BRANCH-7 | (Se at No-18) |
| 210 | 66890/2023 | 04.07.2023 | WP (C) - 20103/2023 | B. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | WRIT BRANCH-7 | (Se at No-18) |
| 211 | 66891/2023 | 04.07.2023 | CONTC-3258/2023 | H.K.MOHAN TA | C.O. | COURT NO. 1 | Order Dtd. 2023-06-30 | CONTEMP T | (Se at No-1) |
| 212 | 66892/2023 | 04.07.2023 | CONTC-3786/2023 | S. DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No-7) |
| 213 | 66893/2023 | 04.07.2023 | CONTC-3722/2023 | S. DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No-7) |
| 214 | 66894/2023 | 04.07.2023 | CONTC-3720/2023 | S. DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No-7) |
| 215 | 66896/2023 | 04.07.2023 | CONTC-3719/2023 | S. DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-07-03 | CONTEMP T | (Se at No-7) |
| 216 | 66897/2023 | 04.07.2023 | WPC (OA) - 1542/2019 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 9999-12-31 | OA Branch | (Se at No-1) |
| 217 | 66899/2023 | 04.07.2023 | WPC (OAC) - 2727/2017 | P.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-28 | OA Branch | (Se at No-1) |
| 218 | 66901/2023 | 04.07.2023 | WPC (OAC) - 1512/2019 | B.K.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-30 | OA Branch | (Se at No-1) |
| 219 | 66903/2023 | 04.07.2023 | WPC (OAC) - 1492/2019 | G.R PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-30 | OA Branch | (Se at No-1) |
| 220 | 66904/2023 | 04.07.2023 | WPC (OAC) - 1451/2019 | M/S DILLIP RAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-30 | OA Branch | (Se at No-1) |

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| 22 1 | 66905/2 023 | 04.07.20 23 | WPC (OAC))- 1479/20 19 | P.C. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-06-30 | OA Branch | (Se at No- 1) |
| 22 2 | 66906/2 023 | 04.07.20 23 | WP (C) - 19271/2 016 | B.K. PARDHI | C.O. | COURT NO. 16 | Order Dtd. 2023-07-31 | WRIT BRANCH- 6 | (Se at No- 35) |
| 22 3 | 66907/2 023 | 04.07.20 23 | WP (C) - 872/201 6 | K.R. JENA | C.O. | COURT NO. 16 | Order Dtd. 2023-07-03 | WRIT BRANCH- 2 | (Se at No- 34) |
| 22 4 | 66923/2 023 | 04.07.20 23 | WPC (OAC))- 4160/20 16 | M/S K.S. DAS | C.O. | COURT NO. 16 | Order Dtd. 2023-06-30 | OA Branch | (Se at No- 1) |
| 22 5 | 66926/2 023 | 04.07.20 23 | BLAPL- 2642/20 23 | D.MOHAPAT RA | C.O. | COURT NO. 16 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 22 6 | 66929/2 023 | 04.07.20 23 | CRLMC- 1982/20 22 | L. SAHOO | C.O. | COURT NO. 16 | Order Dtd. 2023-06-30 | CRIMINA L MISC | (Se at No- 4) |
| 22 7 | 66932/2 023 | 04.07.20 23 | CRLMC- 1947/20 21 | DILLIP KU MALLIK | C.O. | COURT NO. 16 | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at No- 6) |
| 22 8 | 66933/2 023 | 04.07.20 23 | BLAPL- 1188/20 23 | SESHADEV BISWAL | C.O. | COURT NO. 16 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 1) |
| 22 9 | 66935/2 023 | 04.07.20 23 | SAO- 7/2023 | K K NATH | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | SECOND APPEAL | (Se at No- 5) |
| 23 0 | 66936/2 023 | 04.07.20 23 | SAO- 6/2023 | K K NATH | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | SECOND APPEAL | (Se at No- 5) |
| 23 1 | 66938/2 023 | 04.07.20 23 | WP (C) - 20393/2 023 | JAYAKRISH NA MOHAPATRA | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | WRIT BRANCH- 1 | (Se at No- 31) |
| 23 2 | 66939/2 023 | 04.07.20 23 | WP (C) - 20184/2 023 | SAPAN KUMAR PAL | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | WRIT BRANCH- 7 | (Se at No- 18) |
| 23 3 | 66940/2 023 | 04.07.20 23 | WP (C) - 20210/2 023 | A K ROUL | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | WRIT BRANCH- 8 | (Se at No- |

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| | | | | | | | | | 41) |
| 23 4 | 66941/2 023 | 04.07.20 23 | WP (C) - 20043/2 023 | ARUN KU.JATI | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | WRIT BRANCH- 6 | (Se at No- 35) |
| 23 5 | 66942/2 023 | 04.07.20 23 | WP (C) - 20127/2 023 | G JAYASINGH | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | WRIT BRANCH- 7 | (Se at No- 18) |
| 23 6 | 66943/2 023 | 04.07.20 23 | WP (C) - 2358/20 23 | T K MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | WRIT BRANCH- 3 | (Se at No- 28) |
| 23 7 | 66944/2 023 | 04.07.20 23 | CRLMC- 2070/20 22 | BIKASH PARIJA | C.O. | COURT NO. 12 | Order Dtd. 2023-06-30 | CRIMINA L MISC | (Se at No- 1) |
| 23 8 | 66945/2 023 | 04.07.20 23 | CRLMC- 1162/20 22 | P K BARIK | C.O. | COURT NO. 12 | Order Dtd. 2023-06-30 | CRIMINA L MISC | (Se at No- 3) |
| 23 9 | 66946/2 023 | 04.07.20 23 | CRLMC- 1161/20 22 | P K BARIK | C.O. | COURT NO. 12 | Order Dtd. 2023-06-30 | CRIMINA L MISC | (Se at No- 3) |
| 24 0 | 66947/2 023 | 04.07.20 23 | CRLMC- 1810/20 22 | S MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-06-30 | CRIMINA L MISC | (Se at No- 5) |
| 24 1 | 66948/2 023 | 04.07.20 23 | CRLMC- 1957/20 22 | S K LENKA | C.O. | COURT NO. 12 | Order Dtd. 2023-06-30 | CRIMINA L MISC | (Se at No- 4) |
| 24 2 | 66949/2 023 | 04.07.20 23 | CRLMC- 1632/20 22 | DIBAKAR SAMAL | C.O. | COURT NO. 12 | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at No- 1) |
| 24 3 | 66951/2 023 | 04.07.20 23 | CRLMC- 3242/20 22 | D P SWAIN | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at No- 1) |
| 24 4 | 66952/2 023 | 04.07.20 23 | CRLMC- 1436/20 21 | M K PANI | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at No- 1) |
| 24 5 | 66953/2 023 | 04.07.20 23 | CRLMC- 2870/20 18 | K N SAHOO | C.O. | CHIEF JUSTIC E'S COURT | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at No- 4) |
| 24 6 | 66954/2 023 | 04.07.20 23 | CRLMC- 3159/20 | K K NATH | C.O. | CHIEF JUSTIC | Order Dtd. 2023-07-03 | CRIMINA L MISC | (Se at |

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| | | | 18 | | | E'S COURT | | | No-1) |
| 247 | 66955/2023 | 04.07.2023 | CRLMC-1249/2022 | P P SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 248 | 66956/2023 | 04.07.2023 | CRLMC-2738/2021 | R K MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-6) |
| 249 | 66957/2023 | 04.07.2023 | CRLMC-556/2023 | ARTATRAN PARIDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | CRIMINAL MISC | (Seat No-3) |
| 250 | 66958/2023 | 04.07.2023 | TRP (C) - 198/2023 | BALARAM SINGH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | M.J.C. | (Seat No-6) |
| 251 | 66959/2023 | 04.07.2023 | TRPCRL-37/2023 | P K MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 252 | 66960/2023 | 04.07.2023 | CRLLP-151/2013 | R K MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-06-27 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 253 | 66961/2023 | 04.07.2023 | JCRLA-104/2005 | DEBENDRA LALA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-06-30 | CRIMINAL APPEAL | (Seat No-6) |
| 254 | 66962/2023 | 04.07.2023 | TRP (C) - 430/2022 | ANIL SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | M.J.C. | (Seat No-6) |
| 255 | 66963/2023 | 04.07.2023 | CRLMC-1862/2022 | B R MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-06-30 | CRIMINAL MISC | (Seat No-5) |
| 256 | 66964/2023 | 04.07.2023 | CRLMC-2081/2022 | M K MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-06-30 | CRIMINAL MISC | (Seat No-1) |
| 257 | 66965/2023 | 04.07.2023 | CRLMC-2081/2022 | GYANA RANJAN PATRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-06-30 | CRIMINAL MISC | (Seat No-1) |
| 258 | 66966/2023 | 04.07.2023 | BLAPL-5610/2023 | P.K.PARIDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-06-27 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-7) |
| 259 | 66967/2023 | 04.07.2023 | ABLAPL- | S R | C.O. | CHIEF | Order Dtd. | BAIL- | (Se |

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| 9 | 023 | 23 | 5552/2023 | PATTANAIAK | | JUSTICE'S COURT | 2023-07-03 | 2 (CRIMINAL MISC-2) | at No-11) |
| 260 | 66968/2023 | 04.07.2023 | ABLAPL-5612/2023 | BALARAM SINGH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-6) |
| 261 | 66969/2023 | 04.07.2023 | ABLAPL-4636/2023 | BISWAJIT SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 262 | 66970/2023 | 04.07.2023 | ABLAPL-4644/2023 | SANTOSH KUMAR MAHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 263 | 66971/2023 | 04.07.2023 | ABLAPL-5597/2023 | J. PARDHAN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 264 | 66972/2023 | 04.07.2023 | ABLAPL-4674/2023 | SANTOSH KUMAR MAHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 265 | 66973/2023 | 04.07.2023 | ABLAPL-4625/2023 | T R DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 266 | 66974/2023 | 04.07.2023 | ABLAPL-5595/2023 | J. PARDHAN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 267 | 66975/2023 | 04.07.2023 | ABLAPL-5616/2023 | G JAYASINGH | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-6) |
| 268 | 66976/2023 | 04.07.2023 | ABLAPL-5592/2023 | J. PARDHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 269 | 66977/2023 | 04.07.2023 | ABLAPL-5613/2023 | KHIROD KUMAR SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-6) |
| 270 | 66978/2023 | 04.07.2023 | ABLAPL-5599/2023 | J. PARDHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 271 | 66979/2023 | 04.07.2023 | ABLAPL-5606/2023 | R K BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-6) |

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| 27 2 | 66980/2 023 | 04.07.20 23 | ABLAPL- 5594/20 23 | J. PARDHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 27 3 | 66981/2 023 | 04.07.20 23 | ABLAPL- 5611/20 23 | B K PATI | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 27 4 | 66982/2 023 | 04.07.20 23 | ABLAPL- 5614/20 23 | B K PATI | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 27 5 | 66983/2 023 | 04.07.20 23 | ABLAPL- 5615/20 23 | G.S.MOHAN TY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 27 6 | 66984/2 023 | 04.07.20 23 | ABLAPL- 5607/20 23 | A K MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 27 7 | 66985/2 023 | 04.07.20 23 | ABLAPL- 5605/20 23 | R.K.BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 27 8 | 66986/2 023 | 04.07.20 23 | ABLAPL- 5608/20 23 | GOURAV DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 27 9 | 66987/2 023 | 04.07.20 23 | ABLAPL- 4615/20 23 | N K ROUT | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 4) |
| 28 0 | 66988/2 023 | 04.07.20 23 | ABLAPL- 5609/20 23 | B. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 28 1 | 66989/2 023 | 04.07.20 23 | ABLAPL- 4607/20 23 | C R KAR | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 4) |
| 28 2 | 66990/2 023 | 04.07.20 23 | ABLAPL- 5596/20 23 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 28 3 | 66991/2 023 | 04.07.20 23 | ABLAPL- 4601/20 23 | B R MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 4) |
| 28 4 | 66992/2 023 | 04.07.20 23 | ABLAPL- 4588/20 23 | SAMIR BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL | (Se at No- |

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| | | | | | | | | MISC-2) | 12) |
| 285 | 66994/2023 | 04.07.2023 | ABLAPL-4579/2023 | BHARAT CHANDRA PANDA | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Se at No-12) |
| 286 | 66995/2023 | 04.07.2023 | ABLAPL-5593/2023 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Se at No-11) |
| 287 | 66996/2023 | 04.07.2023 | ABLAPL-4570/2023 | A MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Se at No-12) |
| 288 | 66997/2023 | 04.07.2023 | ABLAPL-5591/2023 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Se at No-11) |
| 289 | 66998/2023 | 04.07.2023 | ABLAPL-4382/2023 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-5) |
| 290 | 67000/2023 | 04.07.2023 | ABLAPL-5588/2023 | P.K.MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-27 | BAIL-2 (CRMINAL MISC-2) | (Se at No-11) |
| 291 | 67001/2023 | 04.07.2023 | ABLAPL-3745/2023 | T R DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Se at No-7) |
| 292 | 67002/2023 | 04.07.2023 | ABLAPL-5598/2023 | C.R KAR | C.O. | COURT NO. 2 | Order Dtd. 2023-07-18 | BAIL-2 (CRMINAL MISC-2) | (Se at No-11) |
| 293 | 67003/2023 | 04.07.2023 | ABLAPL-3420/2023 | S K TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Se at No-12) |
| 294 | 67004/2023 | 04.07.2023 | ABLAPL-5564/2023 | B.BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-07-25 | BAIL-2 (CRMINAL MISC-2) | (Se at No-11) |
| 295 | 67005/2023 | 04.07.2023 | ABLAPL-1094/2023 | GYANA RANJAN PATRA | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-6) |
| 296 | 67006/2023 | 04.07.2023 | ABLAPL-13706/2022 | DEBENDRA SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL-2 (CRMINAL MISC-2) | (Se at No-8) |
| 297 | 67007/2023 | 04.07.2023 | ABLAPL-5548/2023 | A.KALASH | C.O. | COURT NO. 2 | Order Dtd. 2023-07-24 | BAIL-2 (CRMINAL MISC-2) | (Se at No-12) |

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| | | | 23 | | | | | AL MISC-2) | No- 11) |
| 29 8 | 67008/2 023 | 04.07.20 23 | ABLAPL- 5561/20 23 | A. DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-07-25 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 29 9 | 67010/2 023 | 04.07.20 23 | ABLAPL- 5561/20 23 | K.K. NATH | C.O. | COURT NO. 2 | Order Dtd. 2023-07-25 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 30 0 | 67011/2 023 | 04.07.20 23 | ABLAPL- 5589/20 23 | P.K.BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 30 1 | 67013/2 023 | 04.07.20 23 | ABLAPL- 5587/20 23 | ACHYUTANA NDA PATTANAİK | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 30 2 | 67014/2 023 | 04.07.20 23 | CRLMC- 2481/20 23 | NARENDRA KUMAR LENKA | C.O. | COURT NO. 2 | Order Dtd. 2023-07-04 | CRIMINA L MISC | (Se at No- 2) |
| 30 3 | 67016/2 023 | 04.07.20 23 | ABLAPL- 5571/20 23 | J.P. KAR | C.O. | COURT NO. 2 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 30 4 | 67017/2 023 | 04.07.20 23 | CRLMC- 2691/20 23 | HARIHAR SUNDARA | C.O. | COURT NO. 11 | Order Dtd. 2023-06-26 | CRIMINA L MISC | (Se at No- 6) |
| 30 5 | 67018/2 023 | 04.07.20 23 | ABLAPL- 5590/20 23 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 11 | Order Dtd. 2023-07-03 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 30 6 | 67036/2 023 | 04.07.20 23 | CRLA- 375/201 5 | N.K. SATAPATY | C.O. | COURT NO. 22 | Order Dtd. 2023-09-11 | CRIMINA L APPEAL | (Se at No- 5) |
| 30 7 | 67067/2 023 | 04.07.20 23 | BLAPL- 5791/20 23 | T. R. DAS | C.O. | COURT NO. 22 | Order Dtd. 2023-07-04 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 1) |
| 30 8 | 67068/2 023 | 04.07.20 23 | BLAPL- 5793/20 23 | T. R. DAS | C.O. | COURT NO. 22 | Order Dtd. 2023-07-04 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 1) |
| 30 9 | 67069/2 023 | 04.07.20 23 | BLAPL- 6847/20 23 | SHRADHANJ ALI SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2023-06-28 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 7) |
| 31 | 66685/2 | 04.07.20 | RPFAM- | PRASANTA | GENE | | Order Dtd. | FIRST | (Se |

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| 0 | 023 | 23 | 95/2018 | JENA | RAL | | 2023-05-16 | APPEAL | at No-5) |
| 311 | 66689/2023 | 04.07.2023 | TRP (C) - 189/2023 | DEBA KUMAR RATH | GENERAL | | Order Dtd. 2023-07-03 | M.J.C. | (Se at No-6) |
| 312 | 66704/2023 | 04.07.2023 | BLAPL- 4403/2023 | PRASANTA KUMAR NANDA | GENERAL | | Order Dtd. 2023-06-23 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 313 | 66709/2023 | 04.07.2023 | CONTC- 2762/2023 | DR. SATYAV RATA PANDA | GENERAL | | Order Dtd. 2023-06-30 | CONTEMP T | (Se at No-2) |
| 314 | 66712/2023 | 04.07.2023 | WP (C) - 20210/2023 | DEBASIS TRIPATHY | GENERAL | | Order Dtd. 2023-07-03 | WRIT BRANCH-8 | (Se at No-41) |
| 315 | 66715/2023 | 04.07.2023 | CRLA- 45/2022 | MANAS RANJAN PATRA | GENERAL | | Order Dtd. 2023-07-03 | CRIMINAL APPEAL | (Se at No-7) |
| 316 | 66717/2023 | 04.07.2023 | WPCRL- 149/2022 | DEBA KUMAR RATH | GENERAL | | Order Dtd. 2023-07-03 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-111) |
| 317 | 66790/2023 | 04.07.2023 | RPFAM- 52/2018 | KALPANA PANIGRAHI | GENERAL | | Petition | FIRST APPEAL | (Se at No-5) |
| 318 | 66792/2023 | 04.07.2023 | RPFAM- 52/2018 | KALPANA PANIGRAHI | GENERAL | | Order Dtd. 2023-06-26 | FIRST APPEAL | (Se at No-5) |
| 319 | 66794/2023 | 04.07.2023 | RPFAM- 52/2018 | KALPANA PANIGRAHI | GENERAL | | Entire Order | FIRST APPEAL | (Se at No-5) |
| 320 | 66805/2023 | 04.07.2023 | WP (C) - 19837/2023 | M.S. BEHERA, ADV FOR PETITIONER | GENERAL | | Order Dtd. 2023-06-30 | WRIT BRANCH-2 | (Se at No-8) |
| 321 | 66808/2023 | 04.07.2023 | WP (C) - 19839/2023 | M.S. BEHERA, ADV FOR PETITIONER | GENERAL | | Order Dtd. 2023-06-30 | WRIT BRANCH-2 | (Se at No-8) |

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| 32 2 | 66812/2 023 | 04.07.20 23 | WP (C) - 19841/2 023 | M.S. BEHERA, ADV FOR PETITIONER | GENERAL | | Order Dtd. 2023-06-30 | WRIT BRANCH- 2 | (Se at No- 8) |
| 32 3 | 66816/2 023 | 04.07.20 23 | WP (C) - 19834/2 023 | M.S. BEHERA, ADV FOR PETITIONER | GENERAL | | Order Dtd. 2023-06-30 | WRIT BRANCH- 2 | (Se at No- 8) |
| 32 4 | 66821/2 023 | 04.07.20 23 | CRLREV- 497/202 2 | S.K. SUBUDHI, ADV FOR RESPONDENT | GENERAL | | Order Dtd. 2023-06-28 | CRIMINAL REVISION | (Se at No- 4) |
| 32 5 | 67046/2 023 | 04.07.20 23 | TRP (C) - 216/202 3 | SATYA PRAKASH SATPATHY | GENERAL | | Order Dtd. 2023-07-03 | M.J.C. | (Se at No- 6) |
| 32 6 | 67051/2 023 | 04.07.20 23 | BLAPL- 12698/2 022 | MANAS RANJAN PATRA | GENERAL | | Order Dtd. 2023-07-04 | BAIL- 1 (CRIMINAL MISC-1) | (Se at No- 4) |
| 32 7 | 67054/2 023 | 04.07.20 23 | ABLAPL- 5621/20 23 | TIRTH KUMAR SAHU | GENERAL | | Order Dtd. 2023-07-04 | BAIL- 1 (CRIMINAL MISC-1) | (Se at No- 6) |
| 32 8 | 66624/2 023 | 04.07.20 23 | WP (C) - 5822/20 12 | PRADEEP KUMAR RATH | GENERAL | | Order Dtd. 2012-04-26 | WRIT BRANCH (DIVISION BENCH) | (Se at No- 119) |
| 32 9 | 66718/2 023 | 04.07.20 23 | CMP- 23/2015 | MITHUN DAS | GENERAL | | Order Dtd. 2017-04-25 | | (Se at No- 119) |
| 33 0 | 66751/2 023 | 04.07.20 23 | OJC- 2425/19 90 | S MOHARANA | GENERAL | | Order Dtd. 1992-12- 18Petition, | | (Se at No- 119) |
| 33 1 | 66753/2 023 | 04.07.20 23 | OJC- 2424/19 90 | S MOHARANA | GENERAL | | Order Dtd. 1992-12- 18Petition, | | (Se at No- 119) |
| 33 2 | 66755/2 023 | 04.07.20 23 | OJC- 2423/19 90 | S MOHARANA | GENERAL | | Order Dtd. 1992-12- 18Petition, | | (Se at No- 119) |

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| 333 | 66756/2023 | 04.07.2023 | OJC-2422/1990 | SK MOHARANA | GENERAL | | Order Dtd. 1992-12-18 Petition, | | (Seat No-119) |
| 334 | 66757/2023 | 04.07.2023 | ABLAPL-5561/2023 | KAMAL KANTA | GENERAL | | Order Dtd. 2023-07-03 Affidavit, | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 335 | 66767/2023 | 04.07.2023 | OJC-2798/1989 | MANOJ KUMAR PANI | GENERAL | | Entire Order | | (Seat No-11) |
| 336 | 66791/2023 | 04.07.2023 | CMP-414/2023 | KANDURI BHATTA | GENERAL | | Petition Annexure, | WRIT BRANCH-1 | (Seat No-4) |
| 337 | 66813/2023 | 04.07.2023 | CRLA-869/2022 | MK MALLICK | GENERAL | | Vakalatnama | CRIMINAL APPEAL | (Seat No-7) |
| 338 | 66822/2023 | 04.07.2023 | CRLMP-154/2023 | P BASTIA | GENERAL | | Order Dtd. 2023-03-10 | WRIT BRANCH-4 | (Seat No-38) |
| 339 | 66823/2023 | 04.07.2023 | CRLLP-149/2010 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 340 | 66824/2023 | 04.07.2023 | CRLLP-142/2010 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 341 | 66825/2023 | 04.07.2023 | CRLLP-156/2010 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 342 | 66826/2023 | 04.07.2023 | CRLLP-45/2006 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 343 | 66828/2023 | 04.07.2023 | CRLLP-93/2006 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 344 | 66830/2023 | 04.07.2023 | CRLLP-2/2007 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 345 | 66832/2023 | 04.07.2023 | CRLLP-4/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |

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| | | | | | | | | NAL MISC-1) | No- 2) |
| 34 6 | 66834/2 023 | 04.07.20 23 | CRLLP- 79/2005 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 34 7 | 66837/2 023 | 04.07.20 23 | CRLLP- 80/2005 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 34 8 | 66841/2 023 | 04.07.20 23 | CRLLP- 4/2005 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 34 9 | 66844/2 023 | 04.07.20 23 | CRLLP- 46/2005 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 35 0 | 66846/2 023 | 04.07.20 23 | CRLLP- 97/2005 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 35 1 | 66848/2 023 | 04.07.20 23 | CRLLP- 67/2005 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 35 2 | 66849/2 023 | 04.07.20 23 | CRLLP- 27/2008 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 3) |
| 35 3 | 66854/2 023 | 04.07.20 23 | WP (C) - 20213/2 023 | AUROBINDA SAHOO | GENE RAL | | Order Dtd. 2023-07-03 | WRIT BRANCH- 8 | (Se at No- 41) |
| 35 4 | 66856/2 023 | 04.07.20 23 | CRLLP- 4/2006 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 35 5 | 66859/2 023 | 04.07.20 23 | CRLLP- 116/201 0 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 35 6 | 66863/2 023 | 04.07.20 23 | CRLLP- 133/200 8 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-21 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 7) |
| 35 7 | 66867/2 023 | 04.07.20 23 | WP (C) - 23216/2 021 | PK ROUTRAY | GENE RAL | | Order Dtd. 2021-08-13 | WRIT BRANCH- 7 | (Se at No- 5) |
| 35 | 66869/2 | 04.07.20 | WP (C) - | PK | GENE | | Order Dtd. | WRIT | (Se |

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| 8 | 023 | 23 | 26657/2020 | ROUTRAY | RAL | | 2020-11-02 | BRANCH-6 | at No-25) |
| 359 | 66872/2023 | 04.07.2023 | WP (C) - 17849/2023 | J SAHOO | GENERAL | | Order Dtd. 2023-06-12 | WRIT BRANCH-2 | (Se at No-34) |
| 360 | 66875/2023 | 04.07.2023 | WP (C) - 8537/2017 | J SAHOO | GENERAL | | Order Dtd. 2023-06-26 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-111) |
| 361 | 66876/2023 | 04.07.2023 | WP (C) - 18465/2016 | J SAHOO | GENERAL | | Order Dtd. 2023-05-17 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-114) |
| 362 | 66877/2023 | 04.07.2023 | ABLAPL-4805/2023 | MANOJ KUMAR PANI | GENERAL | | Order Dtd. 2023-05-30 | BAIL-2 (CRMINAL MISC-2) | (Se at No-7) |
| 363 | 66879/2023 | 04.07.2023 | ABLAPL-4802/2023 | MANOJ KUMAR PANI | GENERAL | | Order Dtd. 2023-05-30 | BAIL-2 (CRMINAL MISC-2) | (Se at No-7) |
| 364 | 66881/2023 | 04.07.2023 | WP (C) - 21667/2020 | J SAHOO | GENERAL | | Order Dtd. 2020-09-01 Petition, Annexure, | WRIT BRANCH-4 | (Se at No-27) |
| 365 | 66882/2023 | 04.07.2023 | WP (C) - 9199/2020 | MANOJ KUMAR PANI | GENERAL | | Order Dtd. 2020-11-25 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-110) |
| 366 | 66884/2023 | 04.07.2023 | WP (C) - 18007/2019 | SK SINGH | GENERAL | | Order Dtd. 2022-07-05 | WRIT BRANCH (DIVISION BENCH) | (Se at No-113) |
| 367 | 66886/2023 | 04.07.2023 | WP (C) - 17240/2007 | RK BARIK | GENERAL | | Order Dtd. 2009-02-26 | | (Se at No-113) |
| 368 | 66888/2023 | 04.07.2023 | WP (C) - 6179/2007 | BP SAMAL | GENERAL | | Judgement Dtd. 2013-03-26 | | (Se at No-113) |

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| 369 | 66889/2023 | 04.07.2023 | CMP-1269/2018 | P BASTIA | GENERAL | | Order Dtd. 2019-12-20 Judgement Dtd. 2019-12-20, Petition, | WRIT BRANCH-3 | (Seat No-11) |
| 370 | 66895/2023 | 04.07.2023 | CMP-94/2017 | P BASTIA | GENERAL | | Order Dtd. 2019-12-20 Annexure, Counter, | WRIT BRANCH-4 | (Seat No-37) |
| 371 | 66898/2023 | 04.07.2023 | CRLMP-466/2022 | J SAHOO | GENERAL | | Order Dtd. 2023-05-05 | WRIT BRANCH-4 | (Seat No-19) |
| 372 | 66900/2023 | 04.07.2023 | CRLMC-380/2023 | A KALASH | GENERAL | | Order Dtd. 2023-05-15 | CRIMINAL MISC | (Seat No-6) |
| 373 | 66902/2023 | 04.07.2023 | CRLMC-1013/2021 | KC PANDA | GENERAL | | Order Dtd. 2023-06-21 | CRIMINAL MISC | (Seat No-4) |
| 374 | 66908/2023 | 04.07.2023 | JCRLA-26/2016 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | CRIMINAL APPEAL | (Seat No-1) |
| 375 | 66909/2023 | 04.07.2023 | CRLA-785/2017 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | CRIMINAL APPEAL | (Seat No-2) |
| 376 | 66910/2023 | 04.07.2023 | CONTC-6401/2021 | J SAHOO | GENERAL | | Order Dtd. 2023-07-13 | CONTEMPT | (Seat No-5) |
| 377 | 66911/2023 | 04.07.2023 | CONTR-67/2022 | J SAHOO | GENERAL | | Order Dtd. 2023-03-16 | CONTEMPT | (Seat No-6) |
| 378 | 66912/2023 | 04.07.2023 | BLAPL-1739/2020 | J SAHOO | GENERAL | | Order Dtd. 2021-09-20 | CRIMINAL MISC | (Seat No-14) |
| 379 | 66913/2023 | 04.07.2023 | CRLREV-222/2023 | SR PATTNAIK | GENERAL | | Order Dtd. 2023-06-23 | CRIMINAL REVISION | (Seat No-4) |
| 380 | 66914/2023 | 04.07.2023 | CRLMC-626/2020 | S DAS | GENERAL | | Order Dtd. 2023-04-26 | CRIMINAL MISC | (Seat No-4) |
| 381 | 66915/2023 | 04.07.2023 | TRP (C) - 101/202 | BB MALICK | GENERAL | | Order Dtd. 2023-06-28 | M.J.C. | (Seat) |

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| | | | 3 | | | | | | No-6) |
| 382 | 66916/2023 | 04.07.2023 | ABLAPL-5533/2023 | PK PATRA | GENERAL | | Order Dtd. 2023-06-30 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 383 | 66917/2023 | 04.07.2023 | MATA-137/2019 | P NAYAK | GENERAL | | Decree | FIRST APPEAL | (Seat No-1) |
| 384 | 66918/2023 | 04.07.2023 | SA-152/2001 | JP KAR | GENERAL | | Entire Brief | SECOND APPEAL | (Seat No-4) |
| 385 | 66919/2023 | 04.07.2023 | WP (C) - 13571/2015 | PK PATRA | GENERAL | | Order Dtd. 2023-05-12 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 386 | 66920/2023 | 04.07.2023 | WP (C) - 26372/2022 | PK MISHRA | GENERAL | | Order Dtd. 2022-10-19 | WRIT BRANCH-1 | (Seat No-30) |
| 387 | 66921/2023 | 04.07.2023 | WP (C) - 9207/2023 | SS RAY | GENERAL | | Order Dtd. 2023-06-28 | WRIT BRANCH-2 | (Seat No-45) |
| 388 | 66922/2023 | 04.07.2023 | WP (C) - 26976/2020 | RK SAHOO | GENERAL | | Order Dtd. 2023-05-11 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 389 | 66924/2023 | 04.07.2023 | OJC-2429/1990 | S MOHARANA | GENERAL | | Order Dtd. 1992-12-18 Petition, Annexure, | | (Seat No-113) |
| 390 | 66925/2023 | 04.07.2023 | OJC-2428/1990 | S MOHARANA | GENERAL | | Order Dtd. 1992-12-18 Petition, Annexure, | | (Seat No-113) |
| 391 | 66927/2023 | 04.07.2023 | OJC-2427/1990 | S MOHARANA | GENERAL | | Order Dtd. 1992-12-18 | | (Seat No-113) |
| 392 | 66928/2023 | 04.07.2023 | OJC-363/1996 | J SAHOO | GENERAL | | Order Dtd. 1996-02-15 | | (Seat No- |

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| | | | | | | | | | 113) |
| 393 | 66930/2023 | 04.07.2023 | OJC-362/1996 | J SAHOO | GENERAL | | Order Dtd. 1996-02-15 | | (Seat No-113) |
| 394 | 66931/2023 | 04.07.2023 | OJC-352/1996 | J SAHOO | GENERAL | | Order Dtd. 1996-02-15 | | (Seat No-113) |
| 395 | 66934/2023 | 04.07.2023 | OJC-351/1996 | J SAHOO | GENERAL | | Order Dtd. 1996-02-15 | | (Seat No-113) |
| 396 | 66937/2023 | 04.07.2023 | OJC-2460/1990 | S MOHARANA | GENERAL | | Order Dtd. 1992-12-18Petition, | | (Seat No-113) |
| 397 | 66950/2023 | 04.07.2023 | WP (C) - 3878/2022 | DINESH KUMAR MODI | GENERAL | | Order Dtd. 2018-11-16 | WRIT BRANCH-3 | (Seat No-33) |
| 398 | 66993/2023 | 04.07.2023 | WP (C) - 16475/2023 | PC DAS | GENERAL | | Order Dtd. 2023-06-21 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 399 | 66999/2023 | 04.07.2023 | WP (C) - 10297/2021 | D DAS | GENERAL | | Order Dtd. 2023-05-31 | WRIT BRANCH-2 | (Seat No-6) |
| 400 | 67009/2023 | 04.07.2023 | WP (C) - 8724/2009 | PK BEHERA | GENERAL | | Judgement Dtd. 2020-09-01 | WRIT BRANCH (DIVISION BENCH) | (Seat No-107) |
| 401 | 67012/2023 | 04.07.2023 | WP (C) - 14393/2023 | S BEHERA | GENERAL | | Order Dtd. 2023-05-12 | WRIT BRANCH-6 | (Seat No-26) |
| 402 | 67015/2023 | 04.07.2023 | WP (C) - 17780/2012 | SK BISWAL | GENERAL | | Order Dtd. 2022-03-10 | WRIT BRANCH (DIVISION BENCH) | (Seat No-122) |
| 403 | 67019/2023 | 04.07.2023 | WP (C) - 6206/20 | S BARIK | GENERAL | | Order Dtd. 2023-03-13 | WRIT BRANCH | (Seat at |

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| | | | 23 | | | | | (DIVISION BENCH-2) | No-112) |
| 404 | 67020/2023 | 04.07.2023 | MSA-8/2011 | PK PATRA | GENERAL | | Order Dtd. 2014-03-31 | MISC. APPEAL SEC. | (Seat No-5) |
| 405 | 67021/2023 | 04.07.2023 | WP (C) - 14368/2023 | NK SATHPATHY | GENERAL | | Order Dtd. 2023-06-27 | WRIT BRANCH-6 | (Seat No-26) |
| 406 | 67022/2023 | 04.07.2023 | WP (C) - 14289/2022 | NK SATHPATHY | GENERAL | | Order Dtd. 2023-05-18 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-102) |
| 407 | 67023/2023 | 04.07.2023 | CRLLP-38/2013 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 408 | 67024/2023 | 04.07.2023 | CRLLP-127/2015 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-3) |
| 409 | 67025/2023 | 04.07.2023 | CRLLP-128/2015 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-3) |
| 410 | 67026/2023 | 04.07.2023 | CRLLP-121/2015 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-3) |
| 411 | 67027/2023 | 04.07.2023 | CRLLP-169/2010 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 412 | 67028/2023 | 04.07.2023 | CRLLP-42/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 413 | 67029/2023 | 04.07.2023 | CRLLP-102/2014 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-1) |
| 414 | 67030/2023 | 04.07.2023 | CRLLP-108/2014 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-1) |
| 41 | 67031/2 | 04.07.20 | CRLLP- | S BEHERA | GENE | | Order Dtd. | BAIL- | (Se |

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| 5 | 023 | 23 | 113/2014 | | RAL | | 2023-06-27 | 1 (CRIMINAL MISC-1) | at No-1) |
| 416 | 67032/2023 | 04.07.2023 | CRLLP-121/2014 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-1) |
| 417 | 67033/2023 | 04.07.2023 | CRLLP-111/2014 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-1) |
| 418 | 67034/2023 | 04.07.2023 | CRLLP-139/2014 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-1) |
| 419 | 67035/2023 | 04.07.2023 | CRLLP-48/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 420 | 67037/2023 | 04.07.2023 | CRLLP-43/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 421 | 67038/2023 | 04.07.2023 | CRLLP-74/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 422 | 67039/2023 | 04.07.2023 | CRLLP-85/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 423 | 67040/2023 | 04.07.2023 | CRLLP-75/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 424 | 67041/2023 | 04.07.2023 | CRLLP-76/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 425 | 67042/2023 | 04.07.2023 | CRLLP-82/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 426 | 67043/2023 | 04.07.2023 | CRLLP-129/2015 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-3) |
| 427 | 67044/2023 | 04.07.2023 | CRLLP-130/2015 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-3) |

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| 428 | 67045/2023 | 04.07.2023 | CRLLP-126/2014 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-1) |
| 429 | 67047/2023 | 04.07.2023 | CRLLP-49/2013 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 430 | 67048/2023 | 04.07.2023 | CRLLP-158/2010 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 431 | 67049/2023 | 04.07.2023 | CRLLP-155/2010 | S BEHERA | GENERAL | | Order Dtd. 2023-06-26 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 432 | 67050/2023 | 04.07.2023 | CRLLP-161/2010 | S BEHERA | GENERAL | | Order Dtd. 2023-06-26 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 433 | 67052/2023 | 04.07.2023 | CRLLP-129/2010 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-5) |
| 434 | 67053/2023 | 04.07.2023 | CRLLP-88/2007 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 435 | 67055/2023 | 04.07.2023 | CRLLP-4/2007 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 436 | 67056/2023 | 04.07.2023 | CRLLP-38/2007 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 437 | 67057/2023 | 04.07.2023 | CRLLP-5/2011 | S BEHERA | GENERAL | | Order Dtd. 2023-06-21 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 438 | 67058/2023 | 04.07.2023 | CRLLP-56/2008 | S BEHERA | GENERAL | | Order Dtd. 2023-06-26 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-3) |
| 439 | 67059/2023 | 04.07.2023 | CRLLP-90/2007 | S BEHERA | GENERAL | | Order Dtd. 2023-06-26 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-4) |
| 440 | 67060/2023 | 04.07.2023 | CRLLP-7/2013 | S BEHERA | GENERAL | | Order Dtd. 2023-06-27 | BAIL-2 (CRIMINAL) | (Seat No- |

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| 44 1 | 67061/2 023 | 04.07.20 23 | CRLLP- 151/201 3 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-27 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 44 2 | 67062/2 023 | 04.07.20 23 | CRLLP- 108/201 3 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-27 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 44 3 | 67063/2 023 | 04.07.20 23 | CRLLP- 111/201 3 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-27 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 44 4 | 67064/2 023 | 04.07.20 23 | CRLLP- 53/2013 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-27 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 44 5 | 67065/2 023 | 04.07.20 23 | CRLLP- 104/201 3 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-27 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 44 6 | 67066/2 023 | 04.07.20 23 | CRLLP- 84/2011 | S BEHERA | GENE RAL | | Order Dtd. 2023-06-27 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 44 7 | 67070/2 023 | 04.07.20 23 | WP (C) - 5173/20 06 | K N DEO | GENE RAL | | Order Dtd. 2006-04-17 | | (Se at No- 2) |

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